

High Court of Jammu and Kashmir at Jammu

ORDER

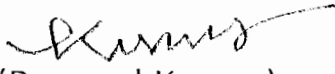
No:- 10570

Dated:- 20/11/2017

In terms of Rule 15(1) of SRO 53 dated 01.03.2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

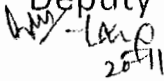
Sr.No.	Name of the officer S/shri
1.	Kamlesh Pandit, 4 <sup>th</sup> Addl. District & Sessions Judge, Srinagar
2.	O.P.Thakur, Judge, Small Causes Court, Srinagar
3.	Manoj Parihar, Spl.Municipal Mobile Magistrate, Jammu
4.	Arun Kumar Kotwal, Sub Judge/Special Mobile Magistrate, Baderwah
5.	Dinesh Gupta, CJM, Leh
6.	Parvin Pandoh, Munsiff, Katra
7.	Raj Kumar, Munsiff, Bani
8.	Iqbal Ahmad Akhoun, Munsiff, Bandipora

By order

  
(Permod Kumar)

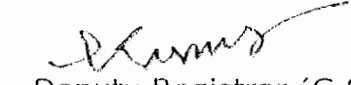
Deputy Registrar (G.S.)

No:- 28996-99/95

  
Dated:- 20/11/2017

Copy to the:-

1. Shri \_\_\_\_\_
2. Chief Accounts Officer, High Court Wing Srinagar/Jammu.  
..... for information and necessary action.

  
Deputy Registrar (G.S.)

  
20/11